

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 32596/2019

(Arising out of impugned final judgment and order dated 13-02-2019 in CRLA No. 1122/2013 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

POP SINGH

Respondent(s)

(IA No.143902/2019-CONDONATION OF DELAY IN FILING and IA No.143903/2019-EXEMPTION FROM FILING O.T.)

Date : 30-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Divyansh Rai, Adv.
Mr. Yogesh Pachauri, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. Pradeep Kr. Yadav, Adv.
Ms. Sheenu Chauhan, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR